

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

13. Intervention Petition/26/2024 In C.P. (IB) -686(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2024**

**NAME OF THE PARTIES: - Jm Finance Asset Reconstruction
Company Limited
IN THE MATTER OF
Bank of Baroda
V/s
Arch Pharmalabs Limited**

Section: 60(5), 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

Intervention Petition/26/2024: - Senior Counsel Ravi Kadam a/w Malhar Zatakia a/w Vinod Nagula a/w Mansi Sadhwani appeared for the Petitioner (Bank of Baroda) through VC. Adv. Chetan Kapadia a/w Adv. Rohit Gupta a/w Adv. Rushab Chopra appeared for the Respondent No.1. Adv. Prateek Seksaria a/w TN Tripathi & Somaya appeared for the intervenor/Applicant in Intervention Petition/26/2024.

Heard, the arguments of the counsel for the parties. List this matter on **29.04.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)